

EXTENSION OF DATES FOR SUBMISSION OF RESPONSES TO RFP/RFI/EoI

1. Refer MoD ID No 10103/TM(LS)/Coord dated 23 Mar 20, vide which dates for submission of responses to RFP/RFI/EoI of capital acquisition cases due in Mar/ Apr 2020 were extended to 01 May 2020.
2. In view of continuing extraordinary circumstances owing to Corona virus (COVID-19) epidemic, It has been decided by competent authority to further extend all dates of submission of responses to RFP/RFI/EoI due in Mar/ Apr/May 2020 to 01 Jun 2020.
3. No separate approval of individual cases need be taken. This letter may be treated as authority and is applicable for both delegated and non-delegated cases.
4. Further extension will be on case to case basis and will be governed by provisions contained at Para 54 Chapter II DPP 2016.
5. **Pre- bid Meetings**. Since the pre-bid queries from vendors are received and responded in writing, SHQ may consider to do away with holding formal pre-bid meetings and instead communicate through other means such as tele/Mob/video conference etc.



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<u>DCOAS (P&S)</u>	<u>DCAS</u>	<u>ACNS (P&P)</u>	<u>AS & FA (Acq)</u>
<u>JS&AM (LS)</u>	<u>JS & AM (MS)</u>	<u>JS& AM(Air)</u>	<u>Dir (Acq)</u>
<u>TM(LS)</u>	<u>TM(MS)</u>	<u>TM(Air)</u>	<u>FM(LS)</u>
<u>FM(MS)</u>	<u>FM(Air)</u>	<u>US(IT)</u>	

✓ NIC Cell, MoD - with request to upload this letter on MoD website under 'What's New'

Copy to PPS to Def Secy PPS to DG(Acq)

MoD ID No 10103/TM(LS)/Coord dated 15 Apr 2020.